

[Translation]

SHRIMATI SUSHMA SWARAJ : Two murders have been committed day before yesterday this is happening daily in my constituency South Delhi. Sometimes two and sometimes five murders are being committed ... (Interruptions) The law and order has gone to winds in Delhi... (Interruptions) It is breaking

(Interruptions)

[English]

MR. SPEAKER : Shri Banatwalla, please sit down.

I know about it. But I cannot help you. This is not my decision.

(Interruptions)

MR. SPEAKER : This is not my decision, since we are pressed with time - the Vote on Account would have to be passed by the 30th of this month; and Railway Budget has to be passed by the 30th of this month and has to go to Rajya Sabha and the Ordinance also would have to be replaced - it was the Business Advisory Committee which decided that there would be no Zero Hour. We have to complete the business of the House on a time bound schedule. If I allow one Member then I have to allow every body. I will not allow anybody.

Yes, Mrs. Mahajan.

(Interruptions)

MR. SPEAKER : Nothing will go on record except what Mrs. Mahajan is reading out

(Interruptions)*

[Translation]

MR. SPEAKER : Shrimati Mahajan, you read out.

[English]

There is no Zero Hour.

(Interruptions)

MR. SPEAKER : Shri Lodha, it is not fair. I am observing you. Please do not instigate Members

[Translation]

JUSTICE GUMAN MAL LODHA (Pali) : I have asked him to sit down. I am saying that Shrimati Mahajan is speaking and he should sit down.

[English]

I have said the other way I am helping you

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, members from the Judiciary are instigating the members here!

MR. SPEAKER : Thank you very much

Yes, Mrs. Mahajan.

(Interruptions)

* Not Recorded

MR. SPEAKER : I have already said, except what Mrs. Mahajan is saying, nothing will go on record.

(Interruptions)*

12.15 hrs.

MATTERS UNDER RULE 377

- (i) **Need to name Indore airport after the name of Devi Ahilya Bai Holkar.**

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore) : Mr. Speaker, Sir, Devi Ahilya Bai Holkar is known for her clean administration and for her work for social and religions integration of India. She is revered greatly in and around Indore even today. Her 200th death anniversary falls this year. Last year, the Government had announced constitution of a committee under the Ministry of Human Resource Development to celebrate the whole year as the 200th death anniversary of Devi Ahilyabai Holkar. I would request that Indore Airport should be named after Devi Ahilyabai Holkar in her honour on the occasion of her 200th death anniversary.

- (ii) **Need to provide adequate financial assistance to the Government of Himachal Pradesh for development of uncultivated land in the State.**

SHRI K D SULTANPURI (Shimla) : Mr. Speaker, Sir, a large area of waste land including forest land is available in Himachal Pradesh which can be given on base for plantation. It will improve economic condition of Himachal Pradesh and check soil erosion caused by rivers. The land should be given to farmers on 90 year lease for planting fruit bearing trees. Central Assistance should be made available to the State Government for the development of this waste land. The plantation work should be got done by farmers because the forest department is enable to achieve the targets given to it for want of adequate supervision. The farmers will exercise better supervision and in turn get benefited.

- (iii) **Need to construct an overbridge at Dal Singh Sarai Railway Station of North Eastern Railways.**

PROF AJIT KUMAR MEHTA (Samastipur) : Mr. Speaker, Sir, Dalsingh-Sarai is a busy station of North-eastern Railway where convenience of passengers is not taken care of and there is no shed at platform No 1 which platform No 2 and 3 have very small sheds which are totally inadequate in view of large number of passengers. So, large sheds should be provided over all the platforms. The overbridge for going to platform

* Not Recorded